IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Item No. 101
(IB)-2410/ND/2019

Under Section: 7 of IBC.

In the matter of:

Realiable Finance Corporation Pvt. Ltd. **...** **Applicant**
Vs
Nature India Communique Ltd. **...** **Respondent**

Order delivered on 20.02.2020

CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

For the Applicant :
For the Respondent :

ORDER

None for the applicant. In the interest of Justice, matter adjourned to 25.02.2020.

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

MUKESH